

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1265
ANSWERED ON:16.11.2010
EDUCATED YOUTH IN CRIME
Hazari Shri Maheshwar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a growing tendency among the educated youths to enter into various crimes;
- (b) if so, the details and the reasons therefor;
- (c) the total number of such persons arrested during each of the last three years and the current year, State-wise; and
- (d) the measures being taken by the Government to wean away the youth from such criminal tendency?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): The National Crime Records Bureau (NCRB), which compiles data relating to crimes in the country, does not maintain data on educated youths involved in crimes. However, the State/UT-wise, age-group-wise and sex-wise details of persons arrested under IPC and SLL crimes during 2007-09 are enclosed at Annexure-I. Latest available information pertains to the year 2009. Information on reasons is not maintained.

(d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime. Ministry of Youth Affairs has schemes aimed at empowerment and development of Youth.